

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3022
ANSWERED ON 04.08.2022

SOLAR ENERGY PROJECTS

+3022. SHRI JUGAL KISHORE SHARMA
SHRIMATI RITI PATHAK
SHRI JYOTIRMAY SINGH MAHATO
SHRIMATI GEETA KORA
MS. LOCKET CHATTERJEE
SHRI CHANDAN SINGH
SHRI DILESHWAR KAMAIT
SHRIMATI RAMA DEVI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of solar energy projects started/ implemented in the States of Jharkhand, West Bengal, Bihar, Jammu and Kashmir and Madhya Pradesh during the last three years and the current year, district-wise;
- (b) whether any scheme has been started/being started for solar operated street lamps and solar water pumps in the rural areas of the said States;
- (c) if so, the details thereof; and
- (d) the quantum of funds sanctioned and spent on the said projects during the said period, State-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) The Ministry of New and Renewable Energy (MNRE) is implementing various schemes and programmes for promotion of solar energy in the country, including in the States/UTs of Jharkhand, West Bengal, Bihar, Jammu and Kashmir and Madhya Pradesh. District-wise capacity allocation is not made under these schemes and programmes. The details of solar energy capacity reported installed and the funds released by MNRE in these States/UTs during the last three years and the current year, are given at **Annexure-I** and **Annexure-II** respectively.

MNRE is implementing the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), with provisions for financial support for installation of 20 lakh standalone solar water pumps under Component-B and solarization of 15 lakh existing grid-connected agriculture pumps, including through feeder level solarisation, under Component-C of the scheme.

Under Component-B and Component-C, Government is providing Central Financial Assistance (CFA) upto 30% of the benchmark. In case of North-Eastern States including Sikkim; hilly States of Himachal and Uttarakhand; for UTs of Jammu and Kashmir, Ladakh, Andaman & Nicobar Islands and Lakshadweep, a higher CFA upto 50% of benchmark cost, is being provided.

Currently, MNRE is not implementing any scheme for installation of solar street lights.

Annexure-I referred in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 3022 for answer on 04.08.2022

Solar Capacity installed during the last three years and current year

S. No.	State/UT	Solar capacity addition during (MW)			
		2019-20	2020-21	2021-22	2022-23 (till 30.6.2022)
1	Bihar	9.12	7.94	31.12	0.06
2	Jammu & Kashmir	4.47	0.00	32.20	0.97
3	Jharkhand	3.45	13.66	36.73	0.00
4	Madhya Pradesh	418.30	204.76	254.73	28.33
5	West Bengal	38.51	35.38	16.16	10.00

Annexure-II referred in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 3022 for answer on 04.08.2022

Funds released by MNRE under various solar schemes and programmes during the last three years and current year

S. No.	States/UT	Funds released (Rs. Cr)			
		2019-20	2020-21	2021-22	2022-23 (till 30.6.2022)
1	Bihar	1.38	2.93	0	Nil
2	Jammu & Kashmir	16.68	4.89	42.26	
3	Jharkhand	29.79	31.28	15.16	
4	Madhya Pradesh	159.33	93.69	64.95	
5	West Bengal	15.70	0	0	